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# BAR COUNCIL OF KERALA

(Statutory Body Constituted under the Advocates Act, 1961)

Bar Council Bhavan, High Court Campus, Kochi-682 031

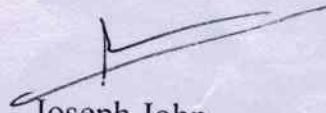
## DISCIPLINARY COMMITTEE NO.1

KBC/DC/Cir/ 576 /2022

26-02-2022

### NOTIFICATION NO. 01/2022

It is hereby notified for general information that SHRI. A.K ABDUL AZEEZ, Kannur Law Chambers, TAB Road, Ernakulam North P.O, Kochi-18 enrolled on 12-03-1995, vide Roll No. K/ 824/1995 has been **Suspended** for a period of **Two Years** vide order dated 28-02-2021 of the Disciplinary Committee No.I of the Bar Council of Kerala in D C Case No.09/2019.

  
Joseph John  
Hony. Secretary

Copy To:

1. The Secretary, Bar Council of India, New Delhi
2. The Secretaries of all other State Bar Councils in India
3. The Registrar, Supreme Court of India, New Delhi
4. The Registrars of all High courts in India
5. The Registrar, Central Administrative Tribunal, Kaloor, Kochi-17
6. All Dist. Judges in the state with a request that they may communicate the information to all the courts in their District.
7. All members of the Bar Council of Kerala
8. The secretary, Supreme Court Bar Association
9. The secretaries of all the Bar Associations in the State for information and necessary action.
10. The Notice Board of the Office
11. The File
12. The Kerala Gazette for publication
13. The Kerala Advocates Welfare Fund Trustee Committee.

*Handwritten notes:*  
bublyb  
10/3/22